

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 13.02.2024

**Misc. Application No. 1308 of 2021
And
Appeal No. 709 of 2021**

Ashok Dayabhai Shah & Ors.

..... Appellants

Versus

Securities and Exchange Board of India & Ors.

... Respondents

Ms. Arti Raghavan, Advocate with Mr. Pulkit Sukhramani, Ms. Vidhi Jhawar, Mr. Deepank Anand and Mr. Shourya Tanay, Advocates, i/b JSA, Advocates & Solicitor, for the Appellants.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. K. Ashar & Co. for the Respondent Nos. 1 (SEBI).

Mr. Vaibhav Singh, Advocate with Mr. Manas Kotak, Advocate i/b Shardul Amarchand Mangaldas & Co. for the Respondent Nos. 2 (Bharat Nidhi).

Ms. Priyanka Desai, Advocate i/b Cyril Amarchand Mangaldas for the Respondent Nos. 3 (PNB Finance).

Ms. Priyanka Desai, Advocate i/b Cyril Amarchand Mangaldas for the Respondent Nos. 4 (Camac Commercial).

Mr. Vaibhav Singh, Advocate with Mr. Manas Kotak, Advocate i/b Shardul Amarchand Mangaldas & Co. for the Respondent Nos. 5 (Vinit Jain).

Ms. Priyanka Desai, Advocate i/b Cyril Amarchand Mangaldas for the Respondent Nos. 6 (Samir Jain).

None for the Respondent Nos. 7 (Calcutta Stock Exchange).

Mr. Siddharth Yewale, Advocate with Mr. Rashid Boatwalla, Advocate i/b MKA & Co. for the Respondent Nos. 8 (NSE).

**With
Misc. Application No. 1310 of 2021
And
Appeal No. 710 of 2021**

Pina Shah and Anr. Appellants

Versus

Securities and Exchange Board of India & Ors. ... Respondents

Ms. Garima Mehrotra, Advocate for the Appellants.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. K. Ashar & Co. for the Respondent No. 1.

Mr. Vaibhav Singh, Advocate with Mr. Manas Kotak, Advocate i/b Shardul Amarchand Mangaldas & Co. for the Respondent Nos. 2 (Bharat Nidhi).

Ms. Priyanka Desai, Advocate i/b Cyril Amarchand Mangaldas for the Respondent Nos. 3 (PNB Finance).

Ms. Priyanka Desai, Advocate i/b Cyril Amarchand Mangaldas for the Respondent Nos. 4 (Camac Commercial).

Mr. Vaibhav Singh, Advocate with Mr. Manas Kotak, Advocate i/b Shardul Amarchand Mangaldas & Co. for the Respondent Nos. 5 (Vinit Jain).

Ms. Priyanka Desai, Advocate i/b Cyril Amarchand Mangaldas for the Respondent Nos. 6 (Samir Jain).

None for the Respondent Nos. 7 (Calcutta Stock Exchange).

Mr. Siddharth Yewale, Advocate with Mr. Rashid Boatwalla, Advocate i/b MKA & Co. for the Respondent Nos. 8 (NSE).

**With
Misc. Application No. 1312 of 2021
And
Appeal No. 711 of 2021**

BRICS Securities Ltd. Appellant

Versus

Securities and Exchange Board of India & Ors. ... Respondents

Mr. Kunal Katariya, Advocate with Ms. Ashmita Goradia, Ms. Shruti Singhi, Advocates i/b Mr. Aagam Doshi, Advocate for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. K. Ashar & Co. for the Respondent No. 1.

Mr. Vaibhav Singh, Advocate with Mr. Manas Kotak, Advocate i/b Shardul Amarchand Mangaldas & Co. for the Respondent Nos. 2 (Bharat Nidhi).

Ms. Priyanka Desai, Advocate i/b Cyril Amarchand Mangaldas for the Respondent Nos. 3 (PNB Finance).

Ms. Priyanka Desai, Advocate i/b Cyril Amarchand Mangaldas for the Respondent Nos. 4 (Camac Commercial).

Mr. Vaibhav Singh, Advocate with Mr. Manas Kotak, Advocate i/b Shardul Amarchand Mangaldas & Co. for the Respondent Nos. 5 (Vinit Jain).

Ms. Priyanka Desai, Advocate i/b Cyril Amarchand Mangaldas for the Respondent Nos. 6 (Samir Jain).

None for the Respondent Nos. 7 (Calcutta Stock Exchange).

Mr. Siddharth Yewale, Advocate with Mr. Rashid Boatwalla, Advocate i/b MKA & Co. for the Respondent Nos. 8 (NSE).

ORDER :

1. Adjourned due to non-availability of the bench. List on April 17, 2024.

13.02.2024
PTM

**Ms. Meera Swarup
Technical Member**